

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:413
ANSWERED ON:27.07.2010
DELHI POLICE AMENDMENT BILL
Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal from various organisation seeking changes to the Delhi Police (Amendment) Bill, 2010;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI (MULLAPPALLY RAMACHANDRAN)

(a) to (c): Yes, Madam. Suggestions were invited on the proposal received from the Government of NCT of Delhi for amendment of the Delhi Police Act, 1978. In this connection, a number of suggestions have been received, which are quite varied. The suggestions received, include suggestion to replace the existing Act by enacting a new Act; to amend certain provisions in the existing Act; to insert new provisions in the existing Act, etc. The Government has not firmed up its views on these suggestions.